

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

In the matter of:

Dharamvir

..... Applicant

Versus

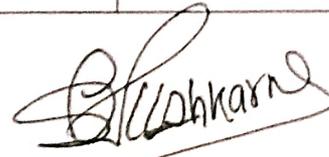
State of Haryana and others

..... Respondents

INDEX

S. No	Particulars	Page No.
1.	Additional Compliance Report on behalf of Respondent No. 17	2- 7
2.	Annexure -A List of Industries Enlisted with CETP.	8-10
3.	Annexure -B Copy of Electricity Bill.	11-13
4.	Annexure -C quantum of threatening chemicals used for operation of CETP.	14-16
5.	Annexure -D Analysis report of sample of final outlet of CEPT of Kala Amb Infrastructure Development Company testing report by HP State Pollution Control Board dated 02/01/2026.	17-18

Filed by:



Brijesh Chauhan,
Chander Mohan Sharma &
Advocates
267/7, Hindu Ashram Road,
Near Delhi Gate, Nahan, H.P.
Mob: 9882370777;
Email: brijeshnhn@yahoo.com

Dated: ...10/01/2026

Place: Nahan HP

ATTES *ED

NIKHIL CHAUHAN
Advocate of 2026
Sub Division Nahan
Distt. Sirsa H.P. India

BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

In the matter of:

Dharamvir

..... Applicant

Versus

State of Haryana and others

..... Respondents

**ADDITIONAL COMPLIANCE REPORT ON BEHALF OF
RESPONDENT NO. 17**

MOST RESPECTFULLY SHOWETH:

- Preliminary Submission:** That the deponent/Respondent No. 17, M/s Kala Amb Infrastructure Development Company (KIDC), is filing this additional compliance report in strict adherence to the directions issued by the Hon'ble Tribunal vide Order dated 15.10.2025 in the above-noted matters. The Respondent No. 17 has been

ATTES'ED

NIKARAJ KUMAR
Advocate
Sub Division Nahan
Distt. Sirmour H.P. Himachal

operating the Common Effluent Treatment Plant (CETP) of 2.5 MLD capacity in Kala Amb Industrial Area since 04.12.2023, with consent to operate granted by the Himachal Pradesh State Pollution Control Board (HPSPCB). This report addresses the specific queries raised in Para 7 of the said Order, supported by relevant data and annexures.

2. Compliance with Direction (i): Number of Industries Enlisted with Respondent No.

17 The CETP Kala Amb is operational and currently 66 numbers of Units are sending their effluent to CETP Kala amb. First phase of CETP is currently receiving primary treated waste water of Pharmaceuticals formulations base units excluding EC applicable units. List of the units with quantity of water received from them is enclosed as per annexure -A.

3. Compliance with Direction (ii): Mode of Conveyance/Transportation of Effluent from Industries to CETP That the effluent from enlisted industries is conveyed to the CETP. **closed four No. of water tanker transport compliant with HPSPCB norms].**

- o The tanker system uses leak-proof, dedicated vehicles equipped with GPS tracking for secure transport for secure transport.
- o For all units, closed water tanker transport is employed, with manifests

ATTES "ED

NIKHIL AGGARWAL
Advocate
Sub Division Nahan
Distt. Sirmour H.P. India

recorded daily to ensure no spillage or untreated discharge.

4. **Electricity** -The power connection of 130 KVA is released by the H.P.S.E.B. in favour of KIDC for operational CETP. The monthly average electricity bill is approx. Rs. 2,40,000 per month. Copy of electricity bills of last three months are enclosed here with as per Annexure -B.

5. **Compliance with Direction Quantum of Treating Chemicals Used.** The major chemicals are used in treating effluent water are lime, Alum, Polyelectrolyte, Urea, DAP and Chlorine. The Quantum of chemicals are used in last three months are:-

Chemical Detail of CETP Kala Amb for last three months

Item Name	Month	Consumption in Kgs.
Lime	Oct-25	285
Alum	Oct-25	267
Polyelectrolite	Oct-25	25.6
Urea	Oct-25	15.5
DAP	Oct-25	15.5
Chlorine	Oct-25	31

Item Name	Month	Consumption in Kgs.
Lime	Nov-25	320
Alum	Nov-25	294
Polyelectrolite	Nov-25	27.1
Urea	Nov-25	15
DAP	Nov-25	15

ATTES TED

NIKAR ARWA,
Advocate
Sub Division Nahar
Distt. Sirmour H P (India)

Chlorine	Nov-25	30
Item Name	Month	Consumption in Kgs.
Lime	Dec-25	313
Alum	Dec-25	327
Polyelectrolyte	Dec-25	17.2
Urea	Dec-25	15.5
DAP	Dec-25	15.5
Chlorine	Dec-25	31

Copy of CETP chemical log book is enclosed herewith as per Annexure -C.

6. **Compliance with Direction (iv): Sampling and Analysis Results of Water Quality of Effluent at Discharge Point of Confluence in River Markanda** That Respondent No. 17, in coordination with HPSPCB, has conducted sampling at the CETP final outlet and the point of confluence with River Markanda on 11.12.2025. The samples were analysed by HPSPCB and report dated on 02/01/2026.

- o All parameters are within permissible limits as per Consent to Operate and HPSPCB norms. No violations observed.
- o Results from the latest sampling: copy of analysed report dated 02/01/2026 is enclosed here with as per Annexure D.

7. That Respondent No. 17 reiterates its commitment to environmental compliance and has implemented no untreated discharge. The CETP is functioning efficiently, with real-time data shared with HPSPCB. All actions are in line with the Hon'ble Tribunal's directions, and no lapses exist on the part of Respondent No. 17. The allegations in the OA, insofar as they pertain

ATTES'ED

PHILIP SHERWA
 2002/02/02/2026
 Sd/- Division Officer

3004

to Respondent No. 17, are denied as baseless.

PRAYER In view of the above submissions and annexed documents, it is most respectfully prayed that the Hon'ble Tribunal may be pleased to: Take on record this additional compliance report; dispense with the personal Appearance of representatives of Respondent No. 17 Pass such other and further orders as deemed fit in the interest of justice.

Date: 10.01.2026

Answering Respondent No. 17

Place: Nahan HP

through Counsels



**Brijesh Chauhan,
Chander Mohan Sharma &
Advocates**

**267/7, Hindu Ashram Road,
Near Delhi Gate, Nahan, H.P.**

Mob: 9882370777;

Email: brijeshnhn@yahoo.com

ATTES 'ED

JIKPHL YOGARWA
Advocate & Notary
Sub Division Nahan
Dist. Sirmour H.P. India

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

In the matter of :

Dharamvir

..... Applicant

State of Haryana and others

Versus

..... Respondents

AFFIDAVIT

I, Chander Shekhar Pushkarna, working as Director, authorised person for Kala Amb Infrastructure Development Company, Village Ogli, Tehsil Nahan, District Sirmaur, HP, 173030, do hereby solemnly affirm and declare as under:-

1. I am authorised person for aforesaid Kala Amb Infrastructure Development Company, I have gone through the records of the Respondent No. 17 and I have made myself conversant with the facts of the present case therefore, I am competent to depose, and contest the present matter on behalf of Respondent No. 17, i.e., Kala Amb Infrastructure Development Company.
2. That the accompanying reply (Compliance Report) has been drafted by my counsel under my instructions. The contents of accompanying reply may kindly be read as part and parcel of this affidavit, as the same are not being repeated herein for the

sake of brevity

[Signature]

DEPONENT

VERIFICATION: I, the above named deponent, do hereby verify that the contents of this affidavit are true and correct to the best of my knowledge derived from the official record and nothing material is concealed therefrom.

[Signature]

DEPONENT

Verified at Nahan, HP on this 10/01/2026

for attestation by the deponent, personally today
the contents of this affidavit have been read over and explained to the deponent which have been admitted correct by the deponent, the deponent has been identified by Shri. Chander Mohan Sharma (Advocate) Nahan, Distt-Sirmour who is known to me hence attested

NIKHIL KUMAR
Advocate & Notary
Sub-Division Nahan,
Distt Sirmour H.P. (India)

I know the Deponent personally & he/she has signed this/her thumb impression signature in my presence
SM-CHANDER MOHAN SHARMA (Advocate) Nahan Distt-Sirmour (H.P.)



HIMACHAL PRADESH STATE ELECTRICITY BOARD LIMITED (A State Govt. Undertaking)
 Electricity Bill November-25 HPSHEL Help Line No. : 18001800060 or 1912
 KALA AND SUB-DIVISION CTRF: B No.8 SDA Complex, Kanupet Shimla-9. crgrf@hpsheb.in 0177-2626104
 Sub-Division code: - 1324 Electricity Gridman: First Floor, Sharma Sadan, Khalini Shimla-2
 HPSHEL FAX: - ANOCH4894E crbs@hpshelectricity@gmail.com, 0177-2624525

Name	M/S KALA AND INFRASTRUCTURE	Available Supply Voltage (KV)	11.00	Bill No.	Consumer 150001146475
Consumer ID	DEV.CO	Standard Supply Voltage (KV)	11.00	Bill Date	04.11.2025
Legacy A/C No.	200012000411	Metering Voltage (KV)	11.00	Last Reading Date	01.10.2025
Installation No.	5002769429	Tariff Category	LIPG-Two Part	Current Reading Date	31.10.2025
Address	1324 173030 02	Connected Load (KW)	150.00	Cash/Draft Due Date	20.11.2025
		Sanctioned Con. Demand (KVA)	130.00	Chq. clencn. Due Date	20.11.2025
		Billing Con. Demand (KVA)	130.00	Billing Month(s)	1
		Meter Reading Unit	J1324MDI		

Meter No.	Meter Reading		Difference	Multiplier	Adjustment/ Estimated units	Consumption
	New Reading	Old Reading				
Total KWh Energy	12249954	4159890.000	4010880.000	149010.000	0	29802.000
Total kWh Energy		3258580.000	3110000.000	148580.000	0	29716.000
Normal hours (KVAh)		2404210.000	2322780.000	81430.000	0	16286.000
Peak hours (KVAh)		660740.000	639410.000	21330.000	0	4266.000
Night hours (KVAh)		1094940.000	1048690.000	46250.000	0	9250.000
Max. Rec. Demand (KVA)		317.500	0.000	317.500	0	63.500
85% Con. Demand (KVA)		110.50	0.000	110.50	0	110.50
Power Factor				1.00000		0.997

Particulars	Base Value	Rate	Bill Particulars Amount (Rs.)
Energy Charge - Peak	4266.000 KVAh	6.96 (Rs./KVAh)	29691.36
Energy Charge - Normal & Night	25536.000 KVAh	5.86 (Rs./KVAh)	149640.9600
Total energy charge			179332.32
GoHP Subsidy on Energy Charge			
Night Time Concession			
Lower Voltage Supply Surcharge			
Lower Voltage Metering Surcharge			
Max. Recorded Demand (KVA)			
85% of Billing CD (KVA)	130.00 KVA	85% / 10%	63.500
Demand Charge	110.500 KVA	250.00 (Rs./KVA/Month)	110.50
Green Energy Charge (GEC)			27625.00
Contract Demand Violation Charge			
Rebate on Expansion		0	
FPPAS *			
FPPAS Subsidy			0
Net Current SOP			0.00
ED+ENVIRONMENT+MILK CESS			206957.32
MC Tax			23893.63

Security Deposit (Cash)	Rs.130000.00	Payment Info				
		SOP (Rs.)	ED (Rs.)	MT (Rs.)	Others (Rs.)	Total (Rs.)
Security Deposit (BG)		Payable Charges	206957.32	23893.63		230850.95
BG Expiry Date		Sundry *	0	0		0
Last Bill Paid Amount	Rs.229622.00	Total Arrears #	0	0	0.00	0.14
Last Bill Paid Date	16.10.2025	Disputed Arrears \$	0	0.00	0.00	0
		Adv/Intrest (Cr/Dr)			0.00	
		TCS / TDS amount	0			
		Amt Before Due Date	206957.32	23893.63	0	0.14
		Late Payment Surch.	3104.36			
		Total Amount Payable	210061.68	23893.63	0	0.14

- SD Interest Amt FY 2024-25:Rs.0 , TDS: Rs.0.00
- *: Sundry Amount SOP/ED/MT/ED Rs.will be Claimed/Adjusted in Current/Next bill.
- *: ED AMOUNT Rs.17933.23 @10.0 %, MILK CESS Rs.2980.20 - @ 10 paise per unit , ENVIRONMENT CESS Rs.2980.20 - @ 10 paise per unit and @ Rs 2 per unit for Stone crusher ,
- Normal Meter Reading
- ED, MT, MTX Charges calculate on net energy charge = (Energy Charge after considering NTC and Rebate).

30/10

HIMACHAL PRADESH STATE

Electricity Bill December-25.

KALA AMB SUB-DIVISION

Sub-Division code: - 1324

HPSEBL PAN: - AACCH4894E

ELECTRICITY BOARD LIMITED (A State Govt. Undertaking)

HPSEBL Help Line No. : 18001808060 or 1912

CGRF: B No.8 SDA Complex, Kasumpti Shimla-9.crgcf@hpseb.in 0177-2626104

Electricity Ombudsman: First Floor, Sharma Sadan, Khalini Shimla-2
ombudsmanelectricity@gmail.com, 0177-2624525

Name	M/S KALA AMB INFRASTRUCTURE DEV.CO	Availed Supply Voltage (kV)	11.00	Bill No.	Consumer Info
Consumer ID	DEV.CO	Standard Supply Voltage (kV)	11.00	Bill Date	120001164929
Legacy A/C No.	200012000411	Metering Voltage (kV)	11.00	Last Reading Date	08.12.2025
Installation No.	5002769429	Tariff Category	LIPS-Two Part	Current Reading Date	31.10.2025
Address	1324 173030 02	Connected Load (kW)	150.00	Cash/Draft Due Date	01.12.2025
		Sanctioned Con. Demand (kVA)	130.00	Chq. cirnce. Due Date	19.12.2025
		Billing Con. Demand (kVA)	130.00	Billing Month(s)	1
		Meter Reading Unit	J1324MOI		

Meter No.	New Reading	Old Reading	Difference	Multiplier	Meter Reading		
					Adjustment/ Estimated units	Consumption	
Total kVAh Energy	SZ0022039	3192.638	0.000	3192.638	4.00000	18288.000	31058.552
Total kWh Energy		3155.463	0.000	3155.463	4.00000	18268.000	30889.852
Normal hours (kVAh)		1777.809	0.000	1777.809	4.00000	10220.000	17331.236
Peak hours (kVAh)		463.087	0.000	463.087	4.00000	2508.000	4360.348
Night hours (kVAh)		951.742	0.000	951.742	4.00000	5560.000	9366.968
Max. Rec. Demand (kVA)		19.721	0.000	19.721	4.00000		78.884
85% Con. Demand (kVA)		110.50	0.000	110.50	1.00000		110.50
Power Factor							0.995

Particulars	Base Value	Rate	Bill Particulars	
			Amount (Rs.)	
Energy Charge - Peak	4360.348 kVAh	6.96 (Rs./kVAh)		30348.02
Energy Charge - Normal & Night	26698.204 kVAh	5.86 (Rs./kVAh)		156451.475440
Total energy charge				186799.50
GoHP Subsidy on Energy Charge				
Night Time Concession				
Lower Voltage Supply Surcharge				
Lower Voltage Metering Surcharge				
Max. Recorded Demand (kVA)				78.884
85% of Billing CD (kVA)	130.00 kVA	85% / 10%		110.50
Demand Charge	110.500 kVA	250.00 (Rs./kVA/Month)		27625.00
Green Energy Charge (GEC)				
Contract Demand Violation Charge				
Rebate on Expansion		0		
FPPAS *				0
FPPAS Subsidy				0.00
Net Current SOP				214424.50
ED+ENVIRONMENT+MILK CESS				24891.67
MC Tax				

Security Deposit (Cash)	Rs.130000.00	Payment Info					
		SOP(Rs.)	ED(Rs.)	MT(Rs.)	Others(Rs.)	Total (Rs.)	
Security Deposit (BG)		Payable Charges	214424.50	24891.67		239316.17	
EG Expiry Date		Sundry *	0	0	0	0	
Last Bill Paid Amount	Rs.230851.00	Total Arrears #	0	0	0.00	0.09	
Last Bill Paid Date	15.11.2025	Disputed Arrears \$	0	0.00	0.00	0	
		Adv/Intrst (Cr/Dr)			0.00		
		TCS / TDS amount	0				
		Amt Before Due Date	214424.50	24891.67	0	0.09	239316.00
		Late Payment Surch.	3216.37				
		Total Amount Payable	217640.87	24891.67	0	0.09	242533.00

1 SD Interest Amt FY 2024-25:Rs.0 , TDS: Rs.0.00

2 *: Sundry Amount SOP/ED/MTAXO Rs.will be Claimed/Adjusted in Current/Next bill.

3 *: ED AMOUNT Rs.18679.95 @10.0 %, MILK CESS Rs.3105.86 - @ 10 paisa per unit , ENVIRONMENT CESS Rs.3105.86 - @ 10 paisa per unit and @ Rs 2 per unit for Stone crusher ,

4 Normal Meter Reading

5 ED, LVSS, LVMS Charges calculate on net energy charge = (Energy Charge after considering NTC and Rebate).

6 kWh unit adjustment and estimation for Unit 10220.000

7 kVAh Normal unit adjustment and estimation for Unit 18268.000

HIMACHAL PRADESH STATE ELECTRICITY BOARD LIMITED (A State Govt. Undertaking)
 Electricity Bill January-26
 KALA AMB SUB-DIVISION
 Sub-Division code: - 1324
 HPSEBL PAN: - AACCH4894E
 HPSEBL Help Line No. : 18001808060 or 1912
 CGRF: B No.8 SDA Complex, Kasumpti Shimla-9. crgrf@hpseb.in 0177-2626104
 Electricity Ombudsman: First Floor, Sharma Sadan, Khalini Shimla-2
 ombudsmanelectricity@gmail.com, 0177-2624525

Name Consumer ID Legacy A/C No. Installation No. Address	M/S KALA AMB INFRASTRUCTURE DEV.CO 200012000411 5002769429 1324 173030 02	Availed Supply Voltage (kV) Standard Supply Voltage (kV) Metering Voltage (kV) Tariff Category Connected Load (kW) Sanctioned Con. Demand (kVA) Billing Con. Demand (kVA) Meter Reading Unit	11.00 11.00 11.00 LIPS-Two Part 150.00 130.00 130.00 J1324MOI	Bill No. Bill Date Last Reading Date Current Reading Date Cash/Draft Due Date Chq. clrcnc. Due Date Billing Month(s)	Consumer Info 120001178617 03.01.2026 01.12.2025 01.01.2026 15.01.2026 15.01.2026 1
--	--	---	--	--	--

	Meter No.	Meter Reading				Multiplier	Adjustment/ Estimated units	Consumption
		New Reading	Old Reading	Difference				
Total kVAh Energy	SZ0022039	11152.408	3192.638	7959.770	4.00000	0	31839.080	
Total kWh Energy		11025.150	3155.463	7869.687	4.00000	0	31478.748	
Normal hours (kVAh)		6151.967	1777.809	4374.158	4.00000	0	17496.632	
Peak hours (kVAh)		1587.788	463.087	1124.701	4.00000	0	4498.804	
Night hours (kVAh)		3412.653	951.742	2460.911	4.00000	0	9843.644	
Max. Rec. Demand (kVA)		18.089	0.000	18.089	4.00000		72.356	
85% Con. Demand (kVA)		110.50	0.000	110.50	1.00000		110.50	
Power Factor							0.989	

Particulars	Base Value	Rate	Amount (Rs.)
Energy Charge - Peak	4498.804 kVAh	6.96 (Rs./kVAh)	31311.67
Energy Charge - Normal & Night	27340.276 kVAh	5.86 (Rs./kVAh)	160214.017360
Total energy charge			160214.02
GoHP Subsidy on Energy Charge			
Night Time Concession			
Lower Voltage Supply Surcharge			
Lower Voltage Metering Surcharge			72.356
Max. Recorded Demand (kVA)	130.00 kVA	85% / 10%	110.50
85% of Billing CD (kVA)	110.50 kVA	250.00 (Rs./kVA/Month)	27625.00
Demand Charge			
Green Energy Charge (GEC)			
Contract Demand Violation Charge		0	
Rebate on Expansion			0
FPPAS *			0.00
FPPAS Subsidy			219150.69
Net Current SOP			25520.39
ED-ENVIRONMENT+MILK CESS			
MC Tax			

	SOP(Rs.)	ED(Rs.)	MT(Rs.)	Others(Rs.)	Total (Rs.)
Security Deposit (Cash)					Rs.130000.00
Security Deposit (BG)					
BG Expiry Date					
Last Bill Paid Amount					Rs.239316.00
Last Bill Paid Date					17.12.2025
Payable Charges	219150.69	25520.39			244671.08
Sundry *	0	0	0		0
Total Arrears #	0	0	0.00	0.26	0.26
Disputed Arrears \$	0	0.00	0.00	0	0
Adv/Intrst (Cr/Dr)				0.00	
TCS / TDS amount	0				
Amt Before Due Date	219150.69	25520.39	0	0.26	244671.00
Late Payment Surch.	3287.26				
Total Amount Payable	222437.95	25520.39	0	0.26	247959.00

- 1 SD Interest Amt FY 2024-25:Rs.0.00 , TDS: Rs.0.00
- 2 *: Sundry Amount SOP/ED/MTAXO Rs.will be Claimed/Adjusted in Current/Next bill.
- 3 *: ED AMOUNT Rs.19152.57 @10.0 %, MILK CESS Rs.3183.91 - @ 10 paise per unit , ENVIRONMENT CESS Rs.3183.91 - @ 10 paise per unit and @ Rs 2 per unit for Stone crusher ,
- 4 Normal Meter Reading
- 5 ED, DUES, IAMS Charges calculate on net energy charge = (Energy Charge after considering NTC and Rebate).

DATE

ALUM

W/LA

REMARKS

OIL USED (L)

REMARKS

CEIP KALA AMB Chemical Consumption for the month

CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd	CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd	CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd	CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd	CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd	CONSUMPTION Pd	UNIT DART Pd	RECEIVE Pd
0.8	29.2	699	10	689	691	10	661	415	0.5	41	40	0.5	39.5	1	1.0	650	
0.8	28.4		10	679		10	651		0.5	40.5		0.5	39.0		1.0	649	
0.8	27.6		11	668		10	641		0.5	40.0		0.5	38.5		1.0	648	
0.8	26.8		12	656		11	630		0.5	39.5		0.5	38.0		1.0	647	
0.8	26.0		12	644		11	619		0.5	39		0.5	37.5		1.0	646	
0.8	25.2		11	633		10	609		0.5	38.5		0.5	37		1.0	645	
0.8	24.4		10	623		10	599		0.5	38		0.5	36.5		1.0	644	
0.8	23.6		12	611		11	588		0.5	37.5		0.5	36		1.0	643	
0.8	22.8		13	598		12	576		0.5	37		0.5	35.5		1.0	642	
0.8	22.0		14	584		13	563		0.5	36.5		0.5	35		1.0	641	
0.8	21.2		14	570		14	549		0.5	36		0.5	34.5		1.0	640	
0.8	20.4		16	554		15	534		0.5	35.5		0.5	34		1.0	639	
0.8	19.6		15	539		14	520		0.5	35		0.5	33.5		1.0	638	
0.8	18.8		14	525		13	502		0.5	34.5		0.5	33		1.0	637	
0.8	18		15	510		14	493		0.5	34		0.5	32.5		1.0	636	
0.8	24.2		12	493		15	478		0.5	33.5		0.5	32		1.0	635	
0.8	23.4		16	477		16	462		0.5	33		0.5	31.5		1.0	634	
0.8	22.6		15	462		14	444		0.5	32.5		0.5	31		1.0	633	
0.8	21.8		13	449		12	436		0.5	32		0.5	30.5		1.0	632	
0.8	21.0		14	435		13	425		0.5	31.5		0.5	30		1.0	631	
0.8	20.2		10	425		10	413		0.5	31		0.5	29.5		1.0	630	
0.8	19.4		15	410		14	399		0.5	30.5		0.5	29		1.0	629	
0.8	18.6		14	396		13	386		0.5	30		0.5	28.5		1.0	628	
0.8	17.8		15	381		14	372		0.5	29.5		0.5	28		1.0	627	
0.8	17.0		14	367		13	359		0.5	29		0.5	27.5		1.0	626	
0.8	16.2		13	354		12	347		0.5	28.5		0.5	27		1.0	625	
0.8	15.4		12	342		11	336		0.5	28		0.5	26.5		1.0	624	
0.8	14.6		15	327		14	322		0.5	27.5		0.5	26		1.0	623	
0.8	13.8		14	313		13	309		0.5	27		0.5	25.5		1.0	622	
0.8	13.0		15	300		12	297		0.5	26.5		0.5	25		1.0	621	
0.8	12.2		13	287		13	284		0.5	26		0.5	24.5		1.0	620	

3014

Shihwan / Kala-Amb Intekstrukture KADC





H.P.STATE POLLUTION CONTROL BOARD
FORM X
REPORT BY STATE BOARD ANALYST
(See Rule 26)

3015
Annexure D

17

Report No: 12555/W-21242

02/01/2026

I hereby certify that I Dr Kuldeep Negi, SO, State Board Analyst duly appointed under sub-section (3) of section 53 of the Water (Prevention and Control of Pollution) Act, 1974 (6 of 1974) received on 12/12/2025 from Rajesh Kumar, JEE, HP State Pollution Control Board RO Paonta a Grab sample of final out let of CETP. of KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY, Ogli, Nahan, Sirmour, Nahan Distt. Sirmaur, H.P. 173030 on dated 11/12/2025 for analysis. The sample was in a condition fit for analysis reported below:

I further certify that I have analyzed the aforementioned sample on 12/12/2025 to 02/01/2026 and declare the result of analysis is to be as follows :-

Method of analysis					
IS- 2488(I-V), IS-3025(Part 44): 1933, 'Standard method for examination of water', 23rd edition prepared and published jointly by:-					
1. American Public Health Association 2. American Water Works Association 3. Water Pollution Control Federation					
SAMPLING PARAMETERS					
Sr. No.	Parameter Name	Results	Units	Permissible Limit	Remark/Result Analysis
1	pH	7.79	--	6.0-9.0	Within Permissible Limit
2	BOD	10.0	mg/L	30	Within Permissible Limit
3	Total KJELDAHL-N	8.12	mg/L	50	Within Permissible Limit
4	Phenolic Compounds(as C6H5OH)	BDL (DL- 0.1)	mg/L	1	--
5	Bio-assay Test	90.0	%	90-100	Within Permissible Limit
6	TSS	12.5	mg/L	100	Within Permissible Limit
7	Fluoride	0.51	mg/L	2	Within Permissible Limit
8	COD	168.0	mg/L	250	Within Permissible Limit
9	Arsenic	BDL	mg/L	0.2	--
10	Mercury	BDL (DL-0.005)	mg/L	0.01	--
11	Zinc	0.15	mg/L	5	Within Permissible Limit

12	Lead	BDL (DL-0.05)	mg/L	0.1	--
13	Sulfide (S ²⁻)	BDL (DL-1.0)	mg/L	5	--
14	Ammonical Nitrogen	BDL (DL-5.0)	mg/L	50	--
15	Hexavalent Chromium	BDL (DL- 0.05)	mg/L	0.1	--
16	Oil and Grease	7.7	mg/L	10	Within Permissible Limit
17	TDS	1267.0	mg/L	NA	NA
18	Phosphate (as P)	1.51	mg/L	5	Within Permissible Limit

The condition of the seals, fastening and container on receipt was as: sealed as PCB
Signed this on 02/01/2026

Remarks of Lab Head:



Dr Kuldeep Negi, SO
(State Board Analyst)
RL Paonta

From:

H.P. STATE POLLUTION CONTROL BOARD,
RL Paonta

To:

KALA AMB INFRASTRUCTURE DEVELOPMENT COMPANY
Ogli, Nahan, Sirmour, Nahan,
Distt.Sirmaur, H.P.173030